

## LOK SABHA DEBATES

### LOK SABHA

Tuesday, March 13, 1979/Phalgun, 22,  
1900 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER *in the Chair*].

#### ORAL ANSWERS TO QUESTIONS

SOME HON. MEMBERS: Wish you  
a happy Holi.

MR. SPEAKER: Thank you. Same  
to you. Now, we go to the questions.

#### Setting up of a Petro-Chemical Commission

\*306. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have been urged to set up a Petro-Chemical Commission to achieve integrated planning and quick implementation of petro-chemical projects in the country; and

(b) if so, Government's reaction to it?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Government are not aware of any request for setting up a Petro-Chemical Commission.

4808 LA-1

(b) Does not arise.

SHRI JANARDHANA POOJARY: Sir, the Minister has given the reply in a casual manner and there is a serious criticism about the functioning of the petro-chemical authority and further, the Commission is required in order to have effective planning and the implementation or the execution of the development programme and also the import of technology. As you know, Sir, if the Commission is set up on the lines of the Electronics Commission to consider all the aspects of the development and also the sites to be selected for the projects, it would be better. I would like to know whether the Government is going to consider setting up of the Commission on the lines of the Electronics Commission.

SHRI H. N. BAHUGUNA No, Sir.

SHRI JANARDHANA POOJARY: Sir, the Government of Karnataka is negotiating with the foreign collaborators for the setting up of a petro-chemical complex with the job potential for about 25,000. To feed it, I would like to know whether the Central Government is thinking of having off-shore exploration near the coast of Karnataka and further, whether the Centre is going to render any assistance to the setting up of any petro-chemical complex as contemplated by the Government of Karnataka.

SHRI H. N. BAHUGUNA: No, Sir.

SHRI B. SHANKARANAND: Mr. Speaker, I request the Minister to be a little more elaborate. He cannot give one word reply to the question which

concerns the development of Karnataka.

**SHRI H. N. BAHUGUNA:** The hon. Member is so knowledgeable that even two words are enough for him.

**SHRI PURNANARAYAN SINHA:** The hon. Minister knows very well that a new oil find has been reported this morning by the All India Radio near Sibsagar in Assam and there is a lot of further prospects of finding oil. Is there a possibility of organising such a Commission as has been suggested by my hon. friend, a petro-chemical Commission, in order to take up an integrated plan on how to utilise the oils gainfully and at the same time to train some people who know petro-chemical technology in this country so that they do not have to borrow the technical know-how from foreign countries.

**SHRI H. N. BAHUGUNA:** Sir, the existing arrangements for Planning the use of high aromatic crude are more than sufficient. The Government are satisfied that they do not need any more assistance from a body like the Commission. Secondly, so far as the Assam oil is concerned, it is true that it is a high aromatic oil. That is why we have put up a Bongaigaon refinery there with a petro-chemical content of 30,000 tonnes of polyester fibre capacity.

**MR. SPEAKER:** He has given this morning's news. You can inform the House about it.

**SHRI H. N. BAHUGUNA:** I am not aware of any such news that the All India Radio may have given.

**SHRI VAYALAR RAVI:** I agree that it is a right decision taken by the Government that there is no need for a Petro-Chemical Commission. May I know from the hon. Minister whether he has received a proposal for a Petro-Chemical Complex in the Cochin area where all the infrastructure facilities and raw materials are available? If so,

what is the reaction of the Government to that?

**MR. SPEAKER:** It does not arise from the question.

दिल्ली में पाइप लाइन के जरिये गैस की सप्लाई

\* 307. श्री बृजराज शास्त्री : क्या दिल्ली में पाइप लाइन और उर्वरक मंत्री यह बताते की क्या करेंगे कि :

(क) क्या सरकार दिल्ली में पाइप लाइनों के जरिये उपभोक्ताओं को गैस सप्लाई करने के लिए एक योजना बना रही है और यदि हा, तो कब तक और उस पर कितना व्यय आवेगा, और

(ख) देश के किन नगरों में उपभोक्ताओं को पाइपलाइनों के जरिये गैस की सप्लाई की जाती है?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमचती लखन बहुगुणा) : (क) दिल्ली में तरल पेट्रोलियम गैस (खाना पकाने की गैस) को पाइप लाइन द्वारा सप्लाई करने के बारे में कोई प्रस्ताव मेरे मंत्रालय के विचाराधीन नहीं है।

(ख) इंडियन आयल कारपोरेशन या पेट्रोलियम रसायन और उर्वरक मंत्रालय के अधीन काम करने वाली कोई ऐजेंसी बरेल उपभोक्ताओं को तरल पेट्रोलियम गैस की सप्लाई के लिए न तो कोई पाइपलाइन बना रही है और न ही उन के पास कोई ऐसी पाइप लाइन है।

श्री बृजराज शास्त्री : संभवतया गैस की कमी के कारण मंत्री जी ने बताया कि बकिष्म में बस प्रकार का कोई कार्यक्रम नहीं है, परन्तु कुछ सार्वियों द्वारा प्रायोजन-पत्र दिये जाने पर और मंत्री जी द्वारा प्रायर्टी पर गैस इश्यू करने के आवेग दिये जाने के बावजूद भी 2, 2 बर्ष हो गये हैं और बकिष्मियों द्वारा गैस सप्लाई नहीं किया गया है।

श्री हेमचती लखन बहुगुणा : यह तो पाइप लाइन का प्रश्न है।

श्री बृजराज शास्त्री : क्या मंत्री महोदय ऐसे आवेग देंगे कि जिन सार्वियों द्वारा संस्तुति करने में भी गई एम्प्लीकेशन पर आप ने आवेग दिए हुए हैं, उन की सुरत गैस की सप्लाई कर दी जाये ?

श्री हेमचती लखन बहुगुणा : यह संभव नहीं है कि हर संस्तुति पर हम बाउट डाकटन गैस दे दें।

श्री बृजराज शास्त्री : आप के आवेग होने के बाद की क्या स्थिति है ?

श्री हेमचती लखन बहुगुणा : ऐसा कोई केस बलामें तो एम्पलन भी नहीं कि किन के भी साल तक आवेग रोक है।